

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

...

O.A. 274/97.

Dt. of Decision : 11-03-97.

V.A. Janardhan Rao .. .. Applicant

Vs

1. The Union of India, Rep. by its  
General Manager, SE Railway  
Garden Reach, Calcutta-700 043.
2. The Divl. Railway Manager,  
SE Railway, Visakhapatnam-530004. .. Respondents.

Counsel for the applicant : Mr. P.B. Vijaya Kumar.

Counsel for the respondents : Mr. V. Bhimanna, Addl. CGSC.

COMRAE:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI E.S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.))

Heard Mr. P.B. Vijaya Kumar, learned Counsel for the applicant and Mr. V. Bhimanna, Learned counsel for the respondents.

2. The applicant herein had been promoted as Junior Draughtsman in the scale of pay of Rs. 330-560/- (Rs.) w.e.f. 1-1-84 in an upgraded permanent post of Tracer. The cadre of Junior Draughtsman of the Signal department is stated to be controlled by the Headquarters. The applicant wanted his name to be included at the appropriate place in the seniority list of Junior Draughtsman of the Signal Department of SE railway. His case was not considered by R-2 and hence

he addressed a letter to the Chief Personnel Officer, SE Railway, Garden Reach, Calcutta by his letter No.WSG/92/ dated 4-5-93 (Annexure A-II) requesting at the appropriate place of the seniority list of the Junior Draughtsman under intimation to his office. It is stated that no reply has been received to that correspondence. The applicant has also addressed a letter dated 26-11-96 to the Chief Personnel Officer, Garden Reach, Calcutta for inclusion of his name at the appropriate place in the seniority list. It is stated that no action has been initiated so far.

3. This OA is filed praying for a direction to the respondents to include his name in the seniority list of Junior Draughtsman taking into consideration his promotion to the post of Junior Draughtsman in SE Railway at an appropriate place and year as decided by the Tribunal and thereby extend all the eligible benefits flowing therefrom together with all consequential benefits.

4. The Chief personnel Officer is ~~yet~~ yet to decide this issue it is appropriate to refer this case back to him for looking into his case and include the name of the applicant at the appropriate serial No. in the seniority list of Junior Draughtsman (Rs.330-560/-) of the Signal Engineering Department of SE Railway. It is needless to say that the said authority will further process his case if any consequential benefit is required on the basis of that interpolation of seniority list.

5. The OA is ordered accordingly at the admission stage itself. No costs.

<sup>Sd</sup>  
CERTIFIED TO BE TRUE COPY  
Sd/-  
Central Administrative Tribunal  
HYDERABAD BENCH

// TRUE COPY //

*P*

To

The Chief Personnel Officer,  
S.E. Railway, Garden Reach,  
CALCUTTA - 43.

Visakhapatnam  
Dated: April 10, 1997.

(Through D.R.M.(P)/WAT)

Respected Sir,

Sub: Inclusion of names in the seniority  
list of Jr.Draughtsman in S&T Branch.  
\* \* \*

It is submitted that inspite of our repeated representations right from 1993 onwards for inclusion of my ~~action was taken by xxxxxx~~ Railway name in the seniority list at the appropriate level, no action was taken by the Railway Administration. So I was forced to approach the Hon'ble Central Administrative Tribunal at Hyderabad to investigate my grievence. The Hon'ble Tribunal in its order dt. 11.3.1997 in O.A.No.274/97 was pleased to issue a directive to the Railway Administration to consider my case and include my name at appropriate level in the seniority list of Jr.Draughtsman in S&T Branch of S.E.Railway and also to give attendant benefits to me. The original certified copy of the Hon'ble Tribunal's order is sent to A.P.O.(S&T)/GRC for necessary immediate action please. However, a xerox copy of the same is enclosed herewith for ready reference.

In these circumstances I request you to kindly issue favourable orders please.

Thanking you,

Encl: As above.

Yours faithfully,

Sd/-

( V.A. JANARDANA RAO)

Jr.Draughtsman

Sr.D.S.T.E.'s Office/Waltair

Copy forwarded for kind information alongwith xerox copy of CAT's orders and to issue necessary favourable orders please for.

1. The Chief Signal & Telecom.Engineer, S.E.Railway,  
Garden Reach, Calcutta-43.

2. The Sr.Divl.Personnel Officer, S.E.Railway, Visakhapatnam.

3. Sr.Divl.Signal & Telecom.Engineer, S.E.Rly, Waltair.

Copy forwarded A.P.O.(S&T)/HQ/GRC alongwith the original certified copy of the Hon'ble Tribunal's order for immediate action please.

Encl: Original CAT's order in two sheets.  
// TRUE COPY //

*P*

To

The Chief Personnel Officer,  
S.E. Railway, Garden Reach,  
C A L C U T T A - 43.

Date: 10th July, 1997.

(Through proper channel)

Respected sir,

Sub: Inclusion of names in the seniority  
list of Jr. Draughts Man in scale  
Rs. 1200-2040 RS in S&T department.  
\* \* \*

It is submitted that inspite of our repeated representations right from 1993 onwards for inclusion of our names has taken by the Railway Administration. Finally we are forced to approach the Honourable CAT/Hyderabad for redressal of our grievance and we have filed the OA No. 274/97 and 275/97 respectively on the honourable CAT/Hyderabad. The Honourable CAT/Hyderabad was pleased to issue a direction to you to look into the case and include the names of the applicants at appropriate place in the seniority list of Jr. Draughts Man of the signal engineering department of S.E. Railway and to process further for granting of consequential benefits vide orders dt: 11.3.97, we have already made a representation individually on 10.4.97 for implementation of the orders, dt. 11.3.97 in OA 274/97 and OA 275/97 respectively. The said representations were received by your office on 21.4.97. But so far no action has been taken to comply with the directions of the Honourable CAT/Hyderabad.

In the light of the circumstances mentioned above we request you once again to comply with the direction of the Honourable CAT/Hyderabad and to issue necessary orders for inclusion of our names in the seniority list of Jr. Draughts Man at an appropriate place and on the conferment of consequential benefits on inclusion of our names in the seniority list.

Thanking you sir,

Yours sincerely,

1. sd/- (V.A. JANARDAN RAO), Jr. D/man.
2. sd/- (B.S.N. Murthy), Sr. DSTE's Office, Sr. DSTE's Office.

Advance copy to

COP/S.E. Rly/GRC by post for information. No. WSG/SL/170.  
Copy in duplicate forwarded to Sr. D.P.O. (SS-II) for information and onward transmission to Hd. Qrs please.

Sd/-

// TRUE COPY // D.S.T.E. (OD) S.E.R/WAY.



Returned

✓ Affidavit to be signed and attested

*[Signature]*

20/7/98

4 days time.

Supplementations

Peter

District: Visakhapatnam.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : AT HYDERABAD

Re-presented

Complined with

P

Counsel for Applicant

M.A. OF 1998

IN

D.A.NO. 274 OF 1997

DIRECTION PETITION

Recd copy

Mohammed  
SC files

17-7-98



Referred to Records on 17/7/98

P.B. VIJAYA KUMAR  
COUNSEL FOR THE APPLICANT

*[Handwritten signature and date]*  
17/7/98